F.NO.56(12)/CESTAT/CASH/M.Q.EXP./2024-25 Ministry of Finance CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block No-2, R.K.Puram, New Delhi-110066

Dated:-27/09/2024

To

The Under Secretary (IFU - III) Ministry of Finance, Deptt. Of Revenue, North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Sep -2024.

Sir.

I am to forward herewith the expenditure statement for the month of Sep-2024 (F.Y 2024-25) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi, for your information and necessary action please.

Yours Faithfully,

Drawing and Disbursing officer CESTAT, New Delhi

Copy To:-

The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.

2. Computer Section for uploading website.

3. Office Copy.

Drawing and Disbursing officer CESTAT, New Delhi

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		Statement sho	owing expend	iture for the month of S	ep-2024		
).	Sub Head	Sanctioned	Proportinate	Actural Expenditure		Variation between proportinate	
		Grant	Grant	From	Prograssive	grant and acti	ual expenditure
	1			01.9.24 to 30.9.24	30.09.2024	Saving	Excess
01.01.01	Salaries	126500000	73791667	9425441	71752498	2039169	
01.01.02	Wages	0	0	0	0	0	
01.01.04	Pensinary Charge	0	0	0	0	0	
01.01.05	Rewards	1300000	650000	174000	212000	438000	
01.01.06	Medical Treatment	6000000	3000000	454483	3697449		-697449
01.01.07	Allowances	75000000	43750000	8140221	58266782		-14516782
01.01.08	LTC	700000	350000	213399	622734		-272734
01.01.09	Training Expenses	100000	50000	0	0	50000	
01.01.11	DTE	5400000	2700000	142100	1300736	1399264	
01.01.12	FTE	0	0	0	0	0	
01.01.13	O.E	37500000	18750000	2992158	15388554	3361446	
01.01.14	RRT	41592000	20796000	2912850	18143504	2652496	1
01.01.16	Printing and Publication	200000	100000	5133	5133	94867	(
01.01.18	Rent for Others	11500000	5750000	858980	6095130	0.00	-345130
01.01.19	Digital Equipment	8500000	4250000	745643	1395324	2854676	
01.01.24	Fuel and Lubricants	500000	250000	8916	50041	199959	
01.01.26	Advertising and Publicity	100000	50000	0	0	50000	
01.01.27	Minor civil and electric Works	2290000	1145000	0	1584652	33333	-439652
01.01.28	Professional Services	1400000	700000	33000	789464		-89464
01.01.29	Repair and Maintenace	1000000	500000	16531	911919		-411919
01.01.45	Interest Payments	10000	5000	0	0	5000	77.010
01.01.49	Othger Revenue expenditure	600000	300000	16200	107600	192400	
01.99.	Information Technology	0	0	0	0	0	
01.99.13	Office Expenses	0		0	0	0	
	Total(Revenue Section)	320192000	176887667	26139055	180323520	13337277	-16773130
	CAPITAL SECTION			20.0000	100020020	.000.277	-10773130
03.02.51	Motor Vehicles	100000	50000	0	0	50000	
03.02.52	Machinery and Equipment	2000000	1000000	199850	670516	329484	0
	Other capital Expenditure	0	0	0	0,0010	323404	0
	Information,Computer.					<u> </u>	
03.02.71	Telecommunications(ICT)equipment	20000000	10000000	0	2431600	7568400	<u> </u>
03.02.74	Furniture & Fixture	1800000	900000	0	1557646	. 000 100	-657646
03.02.77	Other Fixed Assets	1200000	600000	0	4249	595751	007040
	Total (Capital Section)	25100000	12550000	199850	4664011	8543635	-657646
1	Grant Cotal *	BUT THE STATE OF T	18943766677	26338905	CONTRACTOR AND ADDRESS OF THE PARTY OF THE P	KITS, AND A SECURITION OF SECU	SEL PROPERTY COUNTY AND ARTHURS AND ARTHUR

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